

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

DFR No. 595 of 2019

Dated : 24th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

North Bihar Power Distribution Company Ltd.	...	Appellant(s)
Versus		
Bihar Electricity Regulatory Commission & Anr.	...	Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Finally, one weeks' time is granted to cure the defects failing which appeal shall stands dismissed without reference to Bench.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson